(b) if so, whether irregularities have been found?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) ! (a) Yes, Sir.

(b) It was noticed that certain Joans were granted to other Companies which amounted to an irregularity at the time when they were given.

Failure of Heavy Engineering Corporaration and M.A.M.C. to Supply Equipment to Bokaro Plant

1713. SHRIMATI ILA PAL-CHOUDHURI:

> SHRI M. N. REDDY: SHRIS. K. TAPURIAH:

the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

- (a) whether Government's attention has been drawn to the recent newspaper reports that on account of two important public Sector Undertakings-the Heavy Engineering Corporation and Mining & Allied Machinery Corporation not having been able to supply the indigenous equipment required for the Bokaro Steel Plant, the latter's completion has been considerably delayed;
- (b) if so, the facts and reasons for their failure; and
- (c) the steps taken or proposed to be taken to put matters right?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) to (c). The delivery schedules for supply of equipment for the Bokaro Steel Plant by the Heavy Engineering Corporation and the Mining Allied Machinery Corporation Ltd., have only recently been finalised in consultation with the Bokaro Authorities. Every effort will be made to ensure that the equipment is supplied in

accordance with the delivery schedules ogreed to.

Central Assistance for Development of Small-scale Industries

- GADILINGANA 1714. SHRI GOWD: Will the Minister of INDUS-TRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) the Central assistance for the development of small-scale industries in the States of Andhra Pradesh, Madhya Pradesh, Mysore and Uttar Pradesh proposed during the Fourth Five-Year Plan:
- (b) the Central assistance as asked for by those States during the period; and
- (c) the reasons for reducing the Central assistance, if any?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) to (c). According to the existing procedure Central Assistance is sanctioned to the State Government at the end of each financial year on the basis of actual expenditure for the first three quarters and anticipated expenditure for the Fourth quarter. The quantum of Central Assistance for the 4th Plan period as a whole has not been determined.

Hindustan Machine Tools

1716. SHRI GADILINGANA GOWD: SHRI S.K. TAPURIAH: SHRI HIMATSINGKA: SHRI MAHANT DIGVIJAI NATH: SHRI B.K. DAS-CHOUDHURY: SHRI SITARAM KESRI: SHRI D.N. PATODIA:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state : '

(a) whether the units of the Hindustan